

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2819
TO BE ANSWERED ON 04.01.2018**

NEW EMISSION STANDARDS FOR THERMAL POWER PLANTS

2819. SHRI KESINENI NANI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government had notified new emission standards for thermal power plants on 7th December 2015 vide its notification No. S.O. 3305(e);
- (b) if so, the details thereof;
- (c) the number of power plants which have complied with the new emission standards till now from the date of application;
- (d) the number of power plants which have not complied with the new emission standards and the reasons therefor; and
- (e) the steps being taken by the Union Government to ensure the compliance of the new emission norms by all the power plants?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b) : MoEF&CC has notified new emission standards for thermal power plants vide notification No. S.O. 3305 (E) dated 07.12.2015 for Sulphur dioxide (SO₂), Oxides of Nitrogen (NO_x) and particulate matter, which is as below:

Emission Parameter	TPPs (Units) installed before 31st December, 2003	TPPs (Units) installed after 31st December 2003 and upto 31st December 2016	TPPs (Units) to be commissioned after 01.01.2017
Particulate Matter	100 mg/Nm³	50 mg/Nm³	30 mg/Nm³

Sulphur Di-oxide (SO₂)	600 mg/Nm³ for units less than 500 MW capacity 200 mg/Nm³ for units of 500 MW and above capacity	600 mg/Nm³ for units less than 500 MW capacity 200 mg/Nm³ for units of 500 MW and above capacity	100 mg/Nm³
Oxides of Nitrogen (NO_x)	600 mg/Nm³	300 mg/Nm³	100 mg/Nm³
Mercury (Hg)	0.03 mg/Nm³ for units having capacity of 500 MW and above	0.03 mg/Nm³	0.03 mg/Nm³

(c) to (e) : To ensure uninterrupted power supply position in the country, a phased implementation plan (to be implemented before 2022) for installation of Flue Gas De-Sulphurization (FGD) in plants for a capacity of 1,61,402 MW (414 Units) and upgradation of Electrostatic Precipitator in plants for a capacity of 64,525 MW (222 units) was prepared by Central Electricity Authority in consultation with the stakeholders and forwarded to MoEF&CC on 13.10.2017. The Central Pollution Control Board (CPCB) has issued directions to Thermal Power Plants to ensure compliance as per the plan submitted by Ministry of Power.
